


GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT

NOTIFICATION

Dated Shillong, the 21st April, 2023

No. LJ (B) 48/2020/87 – In the interest of public service and in exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973, the Governor of Meghalaya is pleased to appoint the following Officers as the Executive Magistrates within East Khasi Hills District with immediate effect until further orders:-

1. Dr. Brightstar Langbang - Block Development Officer.
2. Dr. Damuthimi Lyngdoh – Block Development Officer.
3. Dr. Clifford J.K. Warjri – Block Development Officer.


(Cyril V.D. Diengdoh),
Secretary to the Govt. of Meghalaya,
Law (B) Department

Memo No. LJ (B) 48/2020/87-A

Dated Shillong, the 21st April, 2023.

Copy forwarded to:-

1. The Additional Deputy Commissioner, East Khasi Hills District, Shillong with reference to your letter No. KCR. 20/1/90/214/157, dt. 19.04.2023.
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. The Personnel & A.R. (A) Department for information.
4. The Officers concerned.
5. The Data Entry Operator Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,



Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department.
